

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 120
(CAA)-27(PB)/2020

IN THE MATTER OF:

Global Engineers Ltd. and Get Buildreal Pvt. Applicant / petitioner
Ltd.

SECTION:

Under Section 230-232

Order delivered on 26.02.2020

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S.K MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-

Mr. Ashutosh Gupta, Mr. Gaurav Rana, Mr.
Abhishek Aggarwal, Advs.

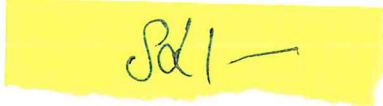
For the respondent

Mr. Kunal Sharma, Mr. Shrey N., Advs.. for IT
Department

ORDER

Arguments heard. Order reserved.


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)


(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

26.02.2020
Ritu Sharma